

Notifications and Orders

(13) Land Acquisition Officer as an Estate Officer. - No. 6051 - UTFI (5)-81/10792.- In exercise of the powers conferred by section 3 of the Capital of Punjab (Development and Regulation) Act, 1952, the Chief Commissioner, Chandigarh is pleased to appoint Land Acquisition Officer, Chandigarh Administration as Competent Authority to exercise the powers of the Estate Officer, under the Chandigarh Milk Colony Allotment of Sites Rules, 1975. /See *Chandigarh Admn. Gaz. (Extra) Dated 6.8.1981 Page 333-334.*]